

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 27 of 2011 &
IA No. 42 of 2011**

Dated: 7th December, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

Kalyanpur Cement Limited ... Appellant (s)

Versus

Bihar Electricity Regulatory Commission ... Respondent (s)

Counsel for the Appellant (s) : Mr. Apoorva Misra, Adv.

Counsel for the Respondent (s) : Md. S. Haque, Adv. for BERC
Mr. Aabhas Parimal, Adv. for BSEB.

ORDER

At the request of learned counsel for the parties, post the matter for hearing on **15th December, 2011.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt/ks